

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-526 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

NAME OF THE COMPANY: Govind Ram & Ors Vs. BOP Projects Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Mayank Goel & Ms. Monamshel Maring, Advocates

ORDER

Notice to the Respondent vide all modes, returnable on 29.11.2017.
Dasti as well. Affidavit of service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)